

**Central Administrative Tribunal  
Principal Bench**

**CP No. 288/2018  
OA No. 4702/2015**

New Delhi, this the 21<sup>st</sup> day of December, 2018

**Hon'ble Ms. Nita Chowdhury, Member (A)  
Hon'ble Mr. S.N. Terdal, Member (J)**

Sh. Bijender Kumar,  
S/o Sh. Maman Singh,  
R/o H.No. 805/1,  
Gandhi Nagar, Ganaur,  
Haryana

- Applicant

(By Advocate: Mr. Ajesh Luthra)

Versus

1. Sh. Ashim Khurana,  
Chairman (Head Quarter)  
Staff Selection Commission,  
Block No.12, CGO Complex,  
Lodhi Road, New Delhi
2. Sh. Vilas S. Burde,  
Director,  
Staff Selection Commission,  
(Northern Region)  
Block No.12, CGO Complex,  
Lodhi Road, New Delhi-3
3. Dr. SK Jain,  
Director,  
Central Forensic Science Laboratory,  
Plot 2, Sector 37-C, Chandigarh - Respondents

(By Advocate: Mr. Hanu Bhaskar)

**ORDER (ORAL)**

**Ms. Nita Chowdhury:**

The respondents have complied with the order of the Court and sent the dossier of the applicant to the Customs Excise & Service Tax Appellate Tribunal on 27.05.2016. Hence, in view of the substantial compliance with the order of the Court, nothing remains to be adjudicated in the CP. Hence, the CP is closed. Notices issued to the respondents stand discharged. However, it will be open to the applicant to make the representation for any other benefit, if he is so advised, in accordance with rules.

**(S.N. Terdal)**  
**Member (J)**

**(Nita Chowdhury)**  
**Member (A)**

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